

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 3420 of 2020

(Suman Kumar Pathak Vs. the State of Jharkhand & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioners : Mr. A.K. Sahani Advocate
For the Respondent-JSSC : Mr. Sanjoy Piprawal, Advocate
For State : Mr. A.K. Yadav, GA-I

05/ 13.04.2021 As prayed, by way of last chance, put up this case after three weeks to enable the learned counsel for the respondent-JSSC to file counter-affidavit.

(Dr. S.N. Pathak, J.)

punit/-